

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No. 8408/2019

(Arising out of impugned final judgment and order dated 16-08-2019 in U/S 482/378/407 No. 644/2016 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

HUMA HUSSAIN & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.141167/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.141169/2019-EXEMPTION FROM FILING O.T.)

Date : 04-11-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s)

Mr. Siddharth Dave, Sr. Adv.
Mr. Abhishek Chaudhary, AOR

For Respondent(s)

Mr. V. K. Mishra, Adv.
Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Mr. Jyoti Mishra, Adv.
Mr. Sukumar, Adv.
Mr. Purshottam Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel.

The settlement between the parties has fallen through.

Issue notice to the State of Uttar Pradesh.

Post the matter for hearing after pleadings are complete.

(NIDHI AHUJA)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER